

जवाब की ओर खींचना चाहता हूँ। आपने कहा था कि अवाहरलाल नेहरू विश्वविद्यालय के हरिजन छात्रों के सम्बन्ध में डिस्कशन देंगे...।

अध्यक्ष महोदय : दिया है।

श्री रामबिलास पासवान : आपने हाफ एन आबर डिस्कशन बलाऊ करने के लिये कहा था। इस सम्बन्ध में कोई जानकारी नहीं मिली है।

अध्यक्ष महोदय : मैं इसके लिये वचनबद्ध हूँ। मैंने एडमिट किया है। मैंने जो बात कह दी है उसमें फर्क नहीं आ सकता।

SHRI HARIKESH BAHADUR (GORAKHPUR): Sir, there are two things which are interlinked and I would like that you may kindly ask the Government to make a statement thereon. One is about the operation of so-called khalistan office from within the Golden Temple and the second is about the landing of the piper place.

MR. SPEAKER : I am finding out and if there is anything I will consider it.

12.10 hrs.

PAPERS LAID ON THE TABLE

Notifications Under Sugar Undertakings (Taking over of Management) Act 1978.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : It beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 21 of the Sugar undertakings (Taking Over of Management) Act, 1978

(1) S.O. 190 (E) published in Gazette of India dated the 22nd March, 1983 regarding Management of Cauvery, Petaivaytalia (Tamil Nadu).

(2) S.O. 191 (E) published in Gazette of India dated the 22nd March, 1983 regarding management of Ajudhiya Sugar Mills, Raj-Ka-Shaspur (U.P.).

(3) S. O. 192 (E) published in Gazette of India dated the 22nd March, 1983 regarding Management of The Janta Sahkari Sakkar Karkhava Limited, Shankarnagar (Maharashtra).

(4) S.O. 193 (E) published in Gazette of India dated the 22nd March, 1983 regarding Management of Rai Bahadur Narain Singh Sugar Mills Limited, Laksar (U.P.).

(5) S.O. 194 (E) published in Gazette of India dated the 22nd March, 1983 regarding Management of Shree Sitaram Sugar Mills Limited, Laksar (U.P.).

(6) S.O. 195 (E) published in Gazette of India dated the 22nd March, 1983 regarding Management of Sekasaria Sugar Mills Limited, Babhan (U.P.).

(7) S.O. 196 (E) published in Gazette of India dated the 22nd March, 1983 regarding Management of Shri Keshoraipatan Sahkari Sugar Mills Limited, Keshoraipatan (Rajasthan).

(Placed in Library See No. L.T. 386/83)

Notification under the Central Excise Rules, 1944.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAE) : On behalf of Shri Janardhana Poojary I beg to lay on the Table a copy of Notification No. G.S.R. 327 (E) (Hindi and English versions) published in Gazette of India dated the 12th April, 1983 together with an explanatory memorandum regarding exemption Dynamics to goods manufactured by Messrs Bharat Limited for supply to the Ministry of Defence for official purposes from the whole of excise duty leviable thereon, issued under the Central Excise Rules, 1944.

(Placed in Library See No. L.T. 638/83)

ESTIMATES COMMITTEE

Forty-Fifth Report

SHRI BANSILAL (BHIWANI) : Sir, I beg to present the Forty-Fifth Report Hindi

and English versions) of the Estimates Committee on the Ministry of Railways-Production Units and Minutes of the sittings at the Committee relating thereto.

COMMITTEE ON PUBLIC UNDERTAKINGS

Sixtieth Report

SHRI MADHUSUDAN VIRALE (KOLA) : Sir, I beg to present the Sixtieth Report (Hindi and English versions) of the Committee on Public Undertakings on Action taken by Government on the recommendations contained in their Eighteenth Report of Khatri Copper Complex of Hindustan Copper Limited.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Thirty-First Report

SHRI A.C.DAS (JAJPUR): I big to present the Thirty-first Report (Hindi and English versions) of the Committee on the Welfare of Sheduled Castes and Scheduled Tribes on the Ministry of Home Affairs - Socio- economic conditions of Scheduled Castes and Scheduled Tribes in the Union Territory of Pondicherry.

COMMITTEE ON ABSENCE OF MEMBERS

Eleventh Report

SHRI P.V.G. RAJU (BOBBILI) : I big to Present the Eleventh Report (Hindi and English versions) of the Committee on Absence of Members from the sittings of the House.

12.15 hrs.

MATTERS UNDER RULE 377

(i) Financial Assistance for development of Sanskrit.

SHRI UMA KANT MISHRA (MIRZAPUR) : Realising the greatness of Sanskrit language, a directive had been given by the epoch making first Prime Minister of our

country late Pandit Nehru, that the teaching of and study of Sanskrit should be done in the whole country. In accordance with that, Sanskrit language was a main subject which was taught as well as studied in all the Sanskrit institutions-primary and secondary schools, colleges and universities. Great men and political leaders like Dr. Sampurnanand and others had made great efforts for the propagation of Sanskrit language and many Sanskrit Universities were established. Sanskrit is not merely a language, but it is Divine Voice. It is also a treasure-house for different types of knowledge which exist in the world. It is also the base for our national unity. It contains high human ideals. The greatness of man over other human beings has been expressed only in this language by the great Manu, viz, there is nothing also greater than man. The goal of all religions is only one. It is only in this language that Maharshi Vakradanta has said. "On account of differences in tastes, people follow many straight as well as crooked paths. So far as men are concerned, there is only one goal just as ocean is the goal for all waters. In other words, God is one. Truth is one; men reach it by various paths." Further, the Truth is only one and the sages speak of it in many ways. The highest ideal of the unity of this world as one family has also been enshrined in Sanskrit language. For example, it contains- the whole world is a family for those who are broadminded. It is in the Sanskrit language that several great works have been written whose usefulness is felt even today; for example, medicine, astronomy, mathematics etc. As for spiritual science, its primacy is emphasised only in Sanskrit language. In the material world of today, many western scholars consider that it is only Indian spirituality which will be able